GOVERNMENT OF INDIA WOMEN AND CHILD DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:1311 ANSWERED ON:30.11.2012 SCHEMES FOR WOMEN AND CHILD DEVELOPMENT Bali Ram Dr. ;Choudhry Smt. Shruti;Jaiswal Dr. Sanjay ;Kalmadi Shri Suresh;Kaswan Shri Ram Singh;Lagadapati Shri Rajagopal;Swamygowda Shri N Cheluvaraya Swamy

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) the details of various Central Schemes being run for the welfare of the women and children including the girl child in the country:

(b) the funds earmarked and spent for implementation of these schemes during the last three years and the current year, scheme and year-wise;

(c) whether the Government has evaluated the manner in which those schemes are being implemented in the States; and

(d) if so, the details thereof and the steps taken by the Government for effective implementation of Schemes in the States?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) & (b): The Ministry of Women and Child Development is implementing a number of schemes for the welfare of the women and children including the girl child in the country. Details of funds earmarked and released to the States / Non-Governmental Organisations (NGOs) during 2009-10, 2010-11, 2011-12 under various schemes are given in the Annual Reports of the respective years of the Ministry, which are available in the Library of Lok Sabha. The details are also available on the Ministry's website viz. www.wcd@nic.in. The Scheme-wise Budget Estimates (BE) and funds released during last year and current year are given at Annex.

(c) & (d): The schemes being implemented by the Ministry of Women and Child Development have inbuilt system of evaluation and monitoring the implementation. Concurrent Evaluation of the functioning of Integrated Child Development Services (ICDS) Scheme and addressing the shortcomings in the implementation of the programme is an on-going process. Union Government issues guidelines from time to time to the State Governments / UT Administrations to improve the functioning and whenever any shortcomings are noticed during the course of visits to the States, they are addressed through letters and review meetings to remove the deficiencies and to improve the implementation of the Scheme. Further, in order to address various programmatic, managemental and institutional reforms and to meet administrative and operational challenges, the Government has recently approved Strengthening and Restructuring of ICDS. The Administrative Approvals in this regard have since been issued to the State Governments / UT Administrations. The monitoring and supervision set up under the ICDS at the national level, the state level and the community level is used for monitoring other major schemes of Rajiv Gandhi Scheme for Empowerment of Adolescent Girls (RGSEAG) - SABLA and Indira Gandhi Matritva Sahyog Yojana (IGMSY).

The schemes being implemented through Non Governmental Organisations (NGOs) are reviewed through periodical reports, review meetings and field visits by Officers. Besides, second / final instalments of grants are released on the basis of inspection reports received from State Governments and the progress reports, audited statement of accounts, utilization certificates submitted.

The Ministry also sponsors studies for its various schemes from time to time. Based on the suggestions / recommendations, the schemes are reviewed and necessary inputs included for effective implementation. Meetings with State Secretaries are also held to review the implementation of the schemes.